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- (b) If so, the details of the proposals approved during 1996; and
 - (c) the total investment involved therein?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) and (c) According to India Investment Centre figures for the period January-October 1996, ten Taiwanese proposals for foreign collaborations have been approved by the Government of India and the Reserve Bank of India in areas including electrical equipment, industrial machinery, computers, year, transportation and granite, involving an equity participation of Rs. 67.38 million.

Assistance to Karnataka under AIBP

1338. SHRI S.D.N.R. WADIYAR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the projects in Karnataka, which had received financial assistance during 1996-97 under the 'Accelerated Irrigation Benefit Programme';
- (b) whether it is a fact that the Government have released only 50% of the funds and the rest 50% would be released only as reimbursement;
- (c) If so, whether the Karantaka Government has asked to reimburse the remaining 50% of the amount; and
- (d) if so, the amount, if any, reimbursed by the Government?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Three projects namely, Upper Krishna Project (Stage-I, phase-III), Malaprabha and Hirehalla had received Central Loan Assistance (CLA) during 1996-97 under Accelerated Irrigation Benefits Programme (AIBP).

- (b) Yes, Sir. The first instalment of 50% of sanctioned CLA to these projects has been released to the state Government. The balance 50% of CLA is to be released as reimbursement of expenditure incurred in two instalments of 25% each.
- (c) and (d) The Government of Karnataka has requested for release of 2nd instalment of CLA for the above mentioned projects. However, no amount has been released to the Govt. of Karnataka so far as the expenditure incurred

on the projects does not qualify for reimbursement of 2nd instalment of CLA.

[Translation]

Health Care

1339. SHRI ANAND RATNA MAURYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have conducted or propose to conduct a survey ragarding the health care requirements of peole, particularly the poor people and those living in rural areas in the country;
 - (b) if so, the details thereof;
- (c) whether there is shortage of doctors for this purpose and also shortage of medicines required annually for free supply;
 - (d) if so, the details thereof; and
- (e) the steps being taken to overcome this shortage, deploy the junior doctors in rural areas, manufacture of medicines and ensure health care for all?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) Facilities Survey at Primary Health Centre's level of 90 demographically weak districts under Social Safety Net Scheme was conducted in the year 1993 covering 32 Districts of Uttar Pradesh, 23 districts each in Madhya Pradesh and Rajasthan, 5 districts in Bihar, 2 each in West Bengal and Gujarat and 1 each in Haryana, Kerala and Orissa.

(c) and (d) As per available information as on 30.6.96 the position of doctors in Primary Health Centres and Community Health Centres is in the attached statement.

Being a State subject, medicines are supplied to Primary Health Centres and Community Health Centres by the State Government under its own budget. The Centre provides Rs.2000/- per Sub-centre every year to the State Government for the medicines.

(e) The Centre has been advising the State Governments to ensure the adequate supply of medicines and to fill up the vacancies of doctors in the rural areas even on contract basis to overcome this shortage.

Statement Statement Showing Position of Doctors at Different Levels

	Required 1	Sanctioned 2	In-position 3	Vacant 4	Shortfalls 5
At Primary Health Centre					
Medical Officer	21854	32074	26930	5150	2378
At Community Health Centre					
Surgeon	2424	1366	738	628	1685